## GOVERNMENT OF INDIA MINISTRY OF YOUTHAFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

# **RAJYA SABHA UNSTARRED QUESTION NO. †2397** TO BE ANSWERED ON 06.12.2016

#### Availability of playground in urban and rural areas

†2397. DR. CHANDRAPAL SINGH YADAV:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of Government's plan to provide playground in urban and rural areas in ratio of children's population there;

(b) whether Government is making availability of playground in schools and colleges compulsory while providing recognition to such schools and colleges; and

(c) if so, the details thereof?

### ANSWER

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI VIJAY GOEL)

(a) Sports is a State subject and, therefore, promotion of Sports is primarily the responsibility of the State Government. The Central Government complements/supplements the efforts of the State Governments. National Playing Fields Association of India (NPFAI) has been set up by Ministry of Youth Affairs & Sports with a view to promoting, protecting and preserving playing fields across the country and the States/UTs have been urged to take steps in this regard.

(b) &(c) Government recognizes the role of sports and physical education in the holistic development of children and youth in the country. As part of this policy, the Government has made access to play fields a mandatory requirement for all schools under the Right to Education Act. Similarly University Grants Commission (Affiliation of Colleges by Universities) Regulations, 2009 stipulate that there shall be a multipurpose complex/an auditorium and facilities for sports, canteen, health care etc.

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